

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1235
TO BE ANSWERED ON 11TH FEBRUARY, 2025

RECOMMENDATION OF STANDING COMMITTEE ON AGRICULTURE

1235. SHRI S VENKATESAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government is planning to consider the recommendation made by Standing Committee on Agriculture in its Report on Demands for Grants (2024-25) to increase the annual financial assistance under the PM-KISAN scheme from Rs. 6,000 to Rs. 12,000, if so, the details thereof; and

(b) whether the Government is planning to consider the recommendation to rename the Department of Agriculture and Farmers Welfare to the Department of Agriculture, Farmers and Farm Labourers Welfare to ensure focused attention on agricultural labourers' welfare, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of land-holding farmers. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.46 lakh Cr. in 18 installments since inception.

At present, there is no proposal under consideration to increase the benefits of the scheme and renaming the Department.
